

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 11-01-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Rohit Kaliyar, Adv.
Mr. Abhishek, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has failed to file the fresh particulars and to take fresh steps for the service of notice to the sole respondent despite opportunities.

At this stage, Ld. Counsel for the petitioner submits that respondent earlier was residing in Saudi Arab and now shifted to Kuwait and he is ascertaining his latest address.

In the interest of justice, eight weeks time is given to do the needful.

List again on 28.3.2018.

SANJAY PARIHAR
Registrar